

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st June, 2014

No.HC.VII-17/2014/ 3980 /A. In the interest of administration, Shri Kumud Chandra Bora, Lower Division Assistant, in the Office of the Chief Judicial Magistrate, Dhemaji is transferred to the Office of the Chief Judicial Magistrate, Kamrup, Amingaon, as Lower Division Assistant, against the newly created post of Lower Division Assistant, vide Govt. letter No. JDJ.317/2011/42 dated 13.01.2014. .

Shri Bora will join at his new place of posting immediately.

(N.B. The seniority of Shri Bora will be decided by the Chief Judicial Magistrate, Kamrup, Amingaon on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

By Order,

Sd/- Sanjay Hazarika,

JOINT REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2014/ 3981 - 3994 /A.

Dated 21.06.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Dhemaji.
4. The District and Sessions Judge, Kamrup, Amingaon
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, Dhemaji. (He is requested to release Shri Kumud Chandra Bora, Lower Division Assistant in order to enable him to join at his new place of posting immediately)
7. The Chief Judicial Magistrate, Kamrup, Amingaon for information and necessary action
8. The Joint Registrar (_____), Gauhati High Court, Guwahati
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
11. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
12. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Administration), Gauhati High Court, Guwahati
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
14. Shri Kumud Chandra Bora, Lower Division Assistant, Office of the Chief Judicial Magistrate, Dhemaji



JOINT REGISTRAR (VIGILANCE)

Sd/-
21/6/2014